

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00480/2020

DATED THIS THE 04TH DAY OF NOVEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

1. Shri Kemparaju H.M
Aged about 36 years,
S/o Marigowda,
Working as Postal Assistant
Mandya HO 571 401
Residing at:
No. 95, Sri Raghavendranagar,
Chikkaharadanahalli,
Jayanagar, Mysore 570 014.
2. Shri Kallesh Iad T.L.
Aged about 32 years,
S/o Lokanath,
Working as Postal Assistant,
Hosadurga 577 527
Residing at: 1st Cross, Vidyanagar,
Hosadurga 577 527
3. Miss. Swathi S,
Aged about 29 years,
D/o P.V. Srinivasan,
Postal Assistant,
Jalahalli HO,
Bangalore 560 013,
Residing at: No. 34,
2nd Main Road, 3rd Cross,
Chamundeshwarinagar,
Vidyaranyapura,
Bangalore 560 097

4. Shri Venkatesh T. Hattalageri,
Aged about 32 years,
S/o Tirakappa,
Postal Assistant,
Shirahatti 582 120
Residing at: Bazar Road,
Shigli 582 210

5. Shivakumar B.V
Aged about 28 years,
S/o Venkategowda B.K.
Postal Assistant,
Hunsur SO,
Residing at: 2nd Ward,
Anikothana Road,
Kuvempu Badavane,
K.R. Nagar Town 571 602

6. Shri Balasubramanya K.N
Aged about 33 years,
S/o Nanjappa Shetty,
Postal Assistant,
Nanjangud HO 571 301
Residing at: 3604/2,
Nageshwar Rao Layout,
R.P. Road, Nanjangud 571 301

7. Mrs Anupama Arun Shenoy,
Aged about 33 years,
W/o K. Arun Shenoy,
Postal Assistant,
Murnad S.O. 571 252
Residing at: PTC Quarters Type 2
PTC Campus, Nazarbad 570 010

8. Shri Mahantesh Kurle,
Aged about 34 years,
S/o Gurumurthy Kurle,
Working as Postal Assistant,
Vijayapura HO 586 101,
Residing at G-4 Block,
P & T Colony, Vijayapura 586 101

....Applicants

(By Advocate Shri P. Kamalesan - through video conference)

Vs.

1. Union of India,
Through Secretary,

Department of Post,
Dak Bhavan, New Delhi 110 001

2. Director General of Post,
Department of Posts,
Dak Bhavan, New Delhi 110 001

3. Chief Post Master General,
Karnataka Circle,
Bangalore 560 001

.....Respondents

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

The present Original Application has been filed by the applicants under Section 19 of the Administrative Tribunals Act, 1985 seeking therein the following relief:

1. Direct the Respondent No. 1 and 2 to lift the hold on implementation of inspector of posts cadre results declared vide Government of India, Ministry of Communications, Department of Posts, Dak Bhavan, New Delhi 110 001 letter No. F.No. A-34013/01/2020 DE dated 24.06.2020 Annexure-A5. If the final key to answers were found correct.
 2. Further direct the Respondents No. 1 & 2 if there is any discrepancies/mistakes final key answers to declare the revised results early.
 3. Direct the respondents to fix the seniority of applicants in the I.P. cadre, from the date on which the promoted inspectors joined at Orissa circle.
 4. Grant any other relief as deemed fit into the facts and circumstances of the case, in the interest of justice and equity.
2. At the very outset, learned counsel representing the applicants stated that before filing the present Original Application, the applicants submitted representations dated 05.10.2020, 06.10.2020 and 07.10.2020 on which no

decision has been taken by the respondents upto today. He further submitted that the applicants will be satisfied if a direction is issued to the respondents to decide those representations within a timeframe.

3. Keeping in view the aforesaid limited prayer made by learned counsel for the applicants we deem it appropriate to dispose of the present Original Application at the admission stage itself without entering into the merits of the case.

4. Accordingly, the Original Application is disposed of with a direction to respondents to decide the applicants' pending representations dated 05.10.2020, 06.10.2020 and 07.10.2020 and pass the reasoned and speaking orders in accordance with law within a period of two months from the date of receipt of a certified copy of this order.

5. The OA stands disposed of in the above terms. However, there shall be no orders so as to costs.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00480/2020

Annexure A1	Copy of the Notification dated 09.09.2019
Annexure A2	Copy of the Notification dated 07.10.2019
Annexure A3	Copy of the letter dated 15.01.2020
Annexure A4	Copy of the comments on provisional answer keys submitted on 22.01.2020
Annexure A5	Copy of the letter dated 24.06.2020
Annexure A6	Copy of the representation dated 26.06.2020
Annexure A7	Copy of the memo dated 26.06.2020
Annexure A8	Copy of the communication dated 29.06.2020
Annexure A9	Copy of the memo dated 25.06.2020
Annexure A10	Copy of the letter dated 26.06.2020
Annexure A11	Copy of the letter dated 11.08.2020
Annexure A12	Copy of the representations of the applicants
